

Government of Punjab
Department of Health & Family Welfare
(Health IV Branch)

To

- 1) All the Deputy Commissioners in the State of Punjab.
- 2) All the Civil Surgeons in the State of Punjab.
- 3) All the Deputy Medical Commissioners in the State of Punjab.

Memo No. COVID-19/4HB4-2020/03
Dated, Chandigarh, the 14.04.2020

Subject : COVID-19 : Purchase and installation of laundry machines for washing of clothes of the COVID-19 patients and hospital gowns.

It has been informed by the Civil Surgeons/Medical Superintendents and the concerned SMOs that the laundry tie-up for the hospital linen is already in place in all the Isolation Centres. It has also been verified and certified by the SMOs concerned that the linen is being washed as per protocol after dipping it in 1% hypochlorite solution for 30 minutes. For hospital gowns which are worn by the patients and the personal clothes of the patients different arrangements have been made.

2. It has now been decided that for every 25-30 beds in the Isolation Facility one automatic washing machine with dryer with a capacity of 7-9 kgs should be got installed in the washrooms or wherever adequate space is available in the Isolation Facility. These machines should be used for washing hospital gowns and clothes of COVID-19 patients only.

3. The Civil Surgeons/Medical Superintendents should purchase these machines locally in accordance with the capacity in the Isolation Facility in the district and must ensure that these machines are operational within next two days.

4. Any help that would be required from the District Administration for procurement of these machines locally must be sought. It is again emphasized that the machines should be properly fitted in consultation with the SMOs of the Isolation Centres at an adequate place with proper water & electricity supply and enough space for movement etc.

5. Stands for drying the clothes must also be purchased as per requirement in the Isolation Facility locally and a space where the clothes will be kept to dry should be earmarked.

6. The State Disaster Response Fund will be a valid charge for this purpose.

7. Details of the machines bought and installed alongwith specifications and the price of the machine and the number of stands bought should be conveyed to MD/PHSC immediately after installation.


Secretary Health & Family Welfare

Endst. No. COVID-19/4HB4-2020/04 Dated, Chandigarh, the 14.04.2020

Copy is forwarded to the following for information & necessary action :-

- 1) Secretary to Chief Secretary to Govt. of Punjab.
- 2) All the Special Chief Secretary, Additional Chief Secretary, Principal Secretary, Administrative Secretary & Secretary to Govt. of Punjab for information.
- 3) Principal Secretary to Govt. of Punjab, Department of Medical Education & Research.
- 4) Sh. Rahul Tiwari, IAS, Secretary to Govt. of Punjab, Department of Employment Generation & Training-cum-Incharge of State COVID-19 Control Room (SCCR).
- 5) Director, Health Services, Punjab.
- 6) VC, Baba Farid University of Health Sciences, Faridkot.
- 7) Principal Govt. Medical College Amritsar & Patiala.
- 8) Principal Guru Gobind Singh Medical College, Faridkot.
- 9) Medical Superintendent, CH Jalandhar and MKH Patiala.
- 10) Medical Superintendent, Medical College, Amritsar & Patiala.
- 11) Medical Superintendent, Guru Gobind Singh Medical College, Faridkot.


Secretary Health & Family Welfare

CC :

- 1) Principal Secretary to Govt. Punjab, Department of Health & Family Welfare
- 2) Under Secretary Health (G) for uploading orders on website.